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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

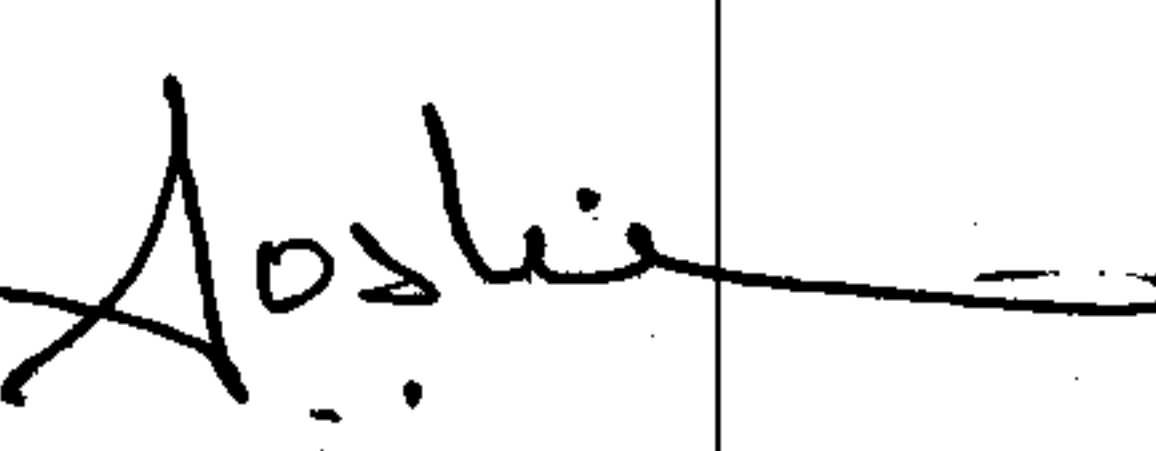
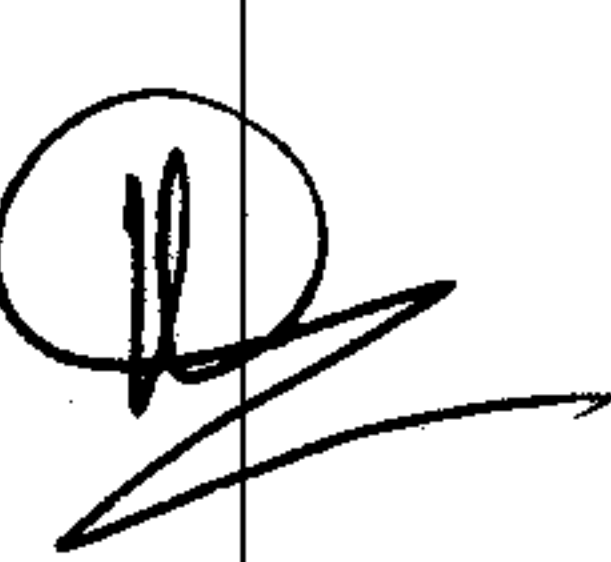
IA 418/2017 In C.P. (I.B) No. 39/7/NCLT/AHM/2017
And C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company: Satish Kumar Gupta RP of Essar Steels India Ltd.
V/s.
State Bank of India.

Section of the Companies Act: ¹²Section ~~605~~ of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Nirag Pathak, Adv.		116 Sharda Amarchand Mangaldas and Co. Adv. for SBI financial creditor	
2.	Mr. Shalin Jani, Adv.			
3.	Mr. Sandeep Singhi Adv.		For Applicants.	
4.	Mr. Siddharth Joshi Adv. for Singhi & Co.		In CPB 39/2017. Standard Chartered Bank.	
5.	Mr. ANIMESH BISHT, Adv.		For Resolution Professional of Corporate Debtor	
6.	Mr. ABHISHEK MUKHERJEE, Adv.			
7.	Mr. SAHIL SHAH, Adv.			

ORDER

Learned Advocate Mr. Animish Bisht with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah present for Applicant (RP). Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Siddharth Joshi present for Respondent (Standard Chartered Bank). Learned Advocate Mr. Nirag

Pathak with Learned Advocate Mr. Sahil Jani present for Respondent (State Bank of India) in IA 418/2017.

Proof of service of copy of application on financial creditors filed.

List the matter on 09.01.2018.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL